COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 251 OF 2016

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal

Ms. Ranjitha Ramachandra

Counsel for the Respondent(s) : Mr. Sanjay Sen

Mr. Sakesh Kumar

Ms. Charu Singhal for R-1

Mr. Anand K.Ganesan for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.06.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt